

for other headquarters towns such as Berhampur, Sambalpur, Balasore and Baripada will be taken up in due course.

- (3) **Delhi:** A scheme estimated at Rs. 16.28 lakhs for the construction of a Leper Asylum at Tehirpur-Shahdara under the Delhi Municipal Corporation has been approved during the Second Five Year Plan. The proposed Leper Asylum will be a detention Camp for leprosy cases who are either destitutes or beggars. There will be accommodation for 500 lepers. The inmates of the Asylum will be provided with free accommodation, diet, medical aid and will be taught handicrafts or engaged in agriculture according to their capacity.

- (4) **Assam State:** In Assam the following Leprosy Colonies are to be established during the Third Five Year Plan:—

- (1) 20 bedded Leprosy Colony at Malasipathar in United Mikir and North Cachar Hills.
- (2) 20 bedded Leprosy Colony at Mausang in Garo Hills.
- (3) 15 bedded Leprosy Colony at Harichinga in Darrang District.
- (4) 20 bedded Leprosy Colony at Sonapur in United Mikir and North Cachar Hills.
- (5) 15 bedded Leprosy Colony at Narayanpur in North Lakhimpur.

#### Laboratories for Roads and Buildings

**4072. Shri Ajit Singh Sarhadi:** Will the Minister of Transport and Communications be pleased to state:

(a) how far the scheme to have State Testing and Control Laboratories for roads and buildings on the model prepared by Central Road Research Institute has been implemented; and

(b) whether all States have such laboratories?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). Andhra Pradesh, Gujarat, Madras, Maharashtra, Punjab, Uttar Pradesh and West Bengal have got research laboratories. In Assam the laboratory is under consideration. Mysore has a small laboratory as part of the irrigation laboratory, but it is proposed to be developed into a separate wing for Road experiments. In Rajasthan, there is a small soil testing laboratory which is proposed to be expanded in due course. Madhya Pradesh also has got a small laboratory which the State Government proposes to expand and remodel on the lines of the model prepared by the Central Road Research Institute. The remaining States are considering establishment of such laboratories.

#### Development of Colonies in Delhi

**4073. Shri Shiva Datt Upadhyaya:** Will the Minister of Health be pleased to state:

(a) whether Government are aware that the progress of development in some of the colonies viz., Green Park Extension, Delhi, proposed to be developed by private colonisers and recently released from the Notice of Acquisition has been slow;

(b) the steps proposed by Government to compel the colonisers to complete development so that plot-holders may build their houses to relieve housing shortage; and

(c) the names of the colonies which have been released and where the development is not yet complete?

**The Minister of Health (Shri Karmarkar):** (a) Yes.

(b) (i) The colonisers deposit a security at the rate of 25 nP. per square yard which is refundable only after completion of the services.

(ii) The sanction is usually subject to the condition that the development

work will be completed within one year from the date of sanction. However, an extension of another one year can be granted for reasons to be recorded.

- (c) 1. Ganga Ram Vatika
2. Hari Nagar (L) Block
3. Swatantra House Building Co-operative Society's land
4. Greater Kailash No. 2
5. Sudarshan Block Opposite Malviya Nagar
6. Satya Wati Nagar
7. Jai Deo Park
8. Shyama Parsad Mukerji Park
9. Naveen Shahdara
10. Ashoka Park.

The development in the following colonies has been completed, but the same is being examined:—

1. Green Park Extension.
2. Layout Plan of Chotey Lal & Sons.
3. Ajay Enclave.

#### **Fertilizers and Improved Seeds**

**4074. Shaikh Mohammad Akbar:** Will the Minister of **Food and Agriculture** be pleased to state the total amount allotted for distribution of fertilizers and improved seeds in the country during the year 1961-62?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** Under the revised procedure introduced in 1958-59, while group-wise allocations are made by the Government of India, allocations in respect of individual schemes are left to the State Governments. As the final plans from some of the State Governments have not yet been received, it is not possible to indicate the total amount allotted for distribution of fertilisers and improved seeds during 1961-62.

#### **Integration of Panchayat Raj**

**4075. Shri Kalika Singh:** Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether the decision to integrate and co-ordinate the activities of

the village Panchayat, the village school and the village co-operative is being implemented; and

(b) if so, the steps taken in the matter and the results achieved so far?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** (a) and (b). It has been recognised that the Panchayat, the Co-operative and the village school are the three basic institutions which should be fostered for the development of the village community. While the Panchayat will function as a unit of local Government, the Co-operative will be responsible for attending to the economic needs of the community, and the village school will be the centre for the cultural and social development of the community.

In pursuance of this, representatives of co-operatives are generally associated on functional sub-committees of Panchayats, and supply functions are increasingly being entrusted to co-operatives. In the preparation of Village Agricultural Production plans, which most of the States have undertaken, the Panchayat and the Co-operative have to function in an integrated manner. Efforts are also being made to develop the village school as the community centre, so that it could cater to the cultural needs of the village community. The subject of Community Development has also been included in the syllabus for teachers training.

#### **P. & T. Employees**

**4076. Shri Balmiki:** Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Unstarred Question No. 1989 on the 19th December, 1960 and state:

(a) what further steps have been taken with a view to implement recommendation 4(b) of the statement laid in reply thereto;